

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO.1453  
TO BE ANSWERED ON. 20.09.2020**

**UNIFORMITY IN DESIGNATING CASTES**

**1453. SHRI KRUPAL BALAJI TUMANE:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether it is a fact that various castes have been designated differently, such as Other Backward Classes/ Scheduled Castes/Scheduled Tribes and General category in different States;
- (b) if so, the details of such castes which have been included in General category in one State and in some other category in another State along with the details of such Scheduled Castes/Scheduled Tribes in other States, State-wise;
- (c) the corrective steps taken by the Government to bring about uniformity in the country, in this regard?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI KRISHAN PAL GURJAR)**

(a) & (b): Yes Sir. Since the socio-cultural and educational conditions of castes differ from State to State and in some cases from region to region within a State, there are variations in categorisation of a particular caste from State to State. The analysis of such cases is not done in this Ministry.

(c): In view of the above does not arise.

\*\*\*\*\*